


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 06.06.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Dhanpat Choudhary , Advocate	S.B.Civil Misc.Appeal No.597/2011, Smt.Mamta V/s Kamlesh Kumar	Mr.Rakesh Aroa	Mr.Rajesh Shah

CAUSE LIST 08.06.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.A.A.Bhansali Advocate	S.B.Civil Misc.Arbitration ApplicationNo 98/2011,99/2011,101/ 2011,103/2011, C.P.Chawla V/s Union Of India & Ors	Mr.B.K.Chawla & Sunil A Vyas	Mr.Vijay Kumar Vyas


 उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर ✓

“ Help The Neady -- Timely Help May Create History ”